

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.4

New IA/5628/ND/2022 IN IB/259/(PB)/2021

IN THE MATTER OF:

Remotebullion & Jewels Pvt Ltd.	...	Applicant
Versus		
MHG Land Stocklist Pvt Ltd.	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 18.11.2022

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Ms. Swarnika Aggarwal, Adv.
For the Respondent :

ORDER

New IA/5628/ND/2022

Heard the submissions made by the Ld. Counsel for the Resolution Professional. This is a status report filed by the RP. The same is taken on record with all just exceptions. Place it with the main file for further reference.

IA No. **5628/2022** stands disposed of.

-Sd-

DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

-Sd-

P.S.N. PRASAD,
MEMBER (JUDICIAL)